

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/573 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the ^{ged} 3 February, 2022

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJ/DH/I-1/2022/281/Estt, dtd 02.02.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 04.02.2022 along with station leave permission from the late afternoon of 03.02.2022, after completion of Court works, till the morning of 07.02.2022**, as prayed for. The Chief Judicial Magistrate, Dima Hasao, Haflong and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/574 /A, dated , 03-02-2022

Copy to:

1. The Project Manager, Gauhati High Court.

Sd/-
03/2/22
JT.REGISTRAR (VIGILANCE)

Pals